

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.03.2026

ORDER NO. 29 of 2026

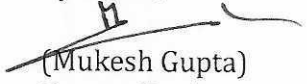
Hon'ble President is pleased to partially modify the roster order no. 211 of 2025 on **24.03.2026** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 24.03.2026 at 2:30 pm..	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	ST/40612 & 40614 to 40616/2016 and ST/40917/2016

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /" court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar